

**National Company Law Tribunal**

**Allahabad Bench**

**Allahabad**

**CP 17/111/2011**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF  
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW  
TRIBUNAL ON 17.09.2016**

**NAME OF THE COMPANY: Rajesh Kapoor v Tirupati Balaji  
Hotels(P) Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 111 of the Companies Act,  
1956.**

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Representation Signature</b>
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1.

2.

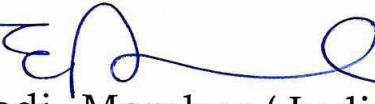
**Order dated 17.09.2016**

**CP 17/111/2011, Rajesh Kapoor v Tirupati Balaji Hotels(P) Ltd.**

Inspite of notice parties did not turned up. However one more opportunity is given to them to enter appearance on 17.10.2016 without fail.

Issue Notices to both parties accordingly.

*V. S. R. Avadhani*   
**V. S. R. Avadhani, Member (Judicial)**

*Harihar P. Chaturvedi*   
**Harihar P. Chaturvedi, Member (Judicial)**

*Kuldeep Singh  
to relate be  
confidential  
17/9/16  
Nar  
17/9/16*